

(d) whether Government is providing any financial assistance thereon, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (d) Urban Transport is intertwined with Urban Development, which is a State subject. As such planning and execution of urban transport system, including promotion of Cable Car Networks and Light Rail System as an alternative to Mass Rapid Transport System (MRTS) to resolve traffic congestion in cities, are taken up by the State Governments/Union Territories/Urban Local Bodies. However, Ministry of Housing and Urban Affairs has undertaken the task of standardizing specifications for Light Urban Rail Transit System named 'Metrolite' to be adopted by the cities with lower projections of ridership as prime mode of mass transit system. The firming up of standard specifications requires extensive consultation with stakeholders. The specifications are issued after following the due process and approval of the competent body.

Current status of Smart City Mission

1988. SHRI OSCAR FERNANDES: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) how many cities are covered under Smart City Mission (SCM) since its inception, whether there is any city which can be classified as a Smart City on the basis of parameters of mission;

(b) the details of funds approved, sanctioned, released and spent so far;

(c) what is the current status of facilities provided under this mission to the cities;

(d) what kind of measures are taken for the betterment of air quality, transport system and healthcare facilities under this mission; and

(e) whether the contracts were provided to Government agencies or not?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (e) The Government of India launched the Smart Cities Mission on 25th June, 2015. The Mission covers 100 cities and its duration is five years (FY 2015-16 to FY 2019-20). The Mission is operated as a Centrally Sponsored Scheme (CSS) and the Central Government gives financial support to the Mission to the extent of ₹ 48,000 crore over five years *i.e.* an average of ₹ 100 crore per city per year. As per Smart Cities Mission Statement and Guidelines, the Central Government has allocated a budget of ₹ 500 crore to

each Smart City over the Mission period. An equal amount, on a matching basis, will be provided by the State Government/Urban Local Body (ULB).

A total of 5,151 projects at an estimated cost of ₹ 2,05,018 crores have been included by the 100 selected cities in their Smart City proposals. Financial innovation is built in the design of their capital investment plans. The distribution of funding envisaged from different sources is ₹ 93,552 crore (45%) from the Central and State Governments under SCM, ₹ 42,027 crore (21%) from Convergence funding from other Missions/Programmes of the Central/State Governments and/or ULBs, ₹ 41,022 crore (21%) from Funds from PPPs, ₹ 9,843 crore (4%) from loans/debts, ₹ 2,644 crore (1%) from own sources and ₹ 15,930 crore (8%) from other sources.

The key features of the Smart City projects, *inter alia*, relate to comprehensive development in Smart Cities, promoting a variety of transport options, preserving and developing open spaces, making governance citizen-friendly and cost-effective by applying smart solutions to infrastructure and services such as intelligent traffic management systems by establishing Integrated Command and Control Centres, etc.

The implementation of the Smart Cities Mission is to be done by the city level Special Purpose Vehicle (SPV), incorporated under the Companies Act, 2013 by State and Urban Local Body (ULB) having 50:50 equity share-holding. The SPV plans, appraises, approves, releases funds, implements, manages, operates and monitors the Smart City development projects through competitive bidding/nomination basis to Government agencies.

The details of SCM funds approved, budgetary allocations and releases under the Mission are given below:—

(₹ in crores)			
Financial Year	Financial support approved under SCM Scheme	Allocation	Released
2015-16	4,000	1,496.20	1,469.20
2016-17	10,000	4,598.50	4,492.50
2017-18	14,000	4509.50	4,499.50
2018-19	10,000	6,000.00	5856.80
2019-20	10,000	6,450.00	796.00
TOTAL	48,000	23,054.2	17,114

As on 5th July, 2019

Of the funds released, ₹ 6,160.38 crore has been utilised by the cities.